

**HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF MANIPUR**

---

**NOTIFICATION**

Imphal, the 3<sup>rd</sup> June, 2026

In continuation of the earlier Notification No.HCM/LSC-4-2016/Estt./1328 dated 11.05.2026 regarding the directions of the Hon'ble Supreme Court of India **vide order dated 27.04.2026** passed in **Aman Singh & Anr -vs- State of Bihar**, willingness is called from **Senior Advocates and Advocates having a minimum of 7 (seven) years practice** to be empanelment as a dedicated legal team for handling death reference matters only.

Sd/-

**(K. NIROJIT)**

Secretary

High Court Legal Services Committee  
High Court of Manipur

No.HCM/LSC-4-2016/Estt./ 1378

Imphal, the 3<sup>rd</sup> June, 2026

Copy to:-

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Chairman, Bar Council of Manipur
7. The Registrar (Judl.), High Court of Manipur.
8. The Member Secretary, MASLSA.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association of Manipur.
11. The President, All Manipur Bar Association.
- ✓ 12. The System Analyst, High Court of Manipur.  
*-for uploading the same to the Official website of the High Court of Manipur.*
13. Guard file.

  
Secretary

High Court Legal Services Committee  
High Court of Manipur

---